

LD-VC-CW- 294-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 294-2020
with
LD-VC-OCW- 164-2020

Menga Jorgo Gaonkar & others. Appellants.

V e r s u s

Narayan Babu Velip and others. Respondents.

Adv. Chaitanya Padgaonkar for the Appellants.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 5th November, 2020.

ORDER:

Issue notice to the respondents, returnable on 7/12/2020.

2. Post the matter on 7/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-